

8

Kasinath -v-UOI/Rly

HEARING SL.NO.5.
OA 732/11
By Advocate-
By Advocate- Mr. B K Mohapatra
Date-14.2.2013

CORAM:
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Learned counsel for the applicant makes a submission that in the meantime his prayer has been acceded to by the Respondents. Shri B.K.Mohapatra, learned A.S.C. for the Respondents also agrees with the submission made by the learned counsel for the applicant and submits that the position has been made clear by the Respondents in the counter.

In view of this, there remains nothing more to be adjudicated by this Tribunal. Accordingly, the O.A. is disposed of as infructuous. No costs.


MEMBER(A)